NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/ 15 /IB/2017

PETITION NUMBER

: TCP/363/(IB)/2017

NAME OF THE PETITIONER(S)

: ALLWIN CARGO SERVICE

NAME OF THE RESPONDENT(S)

: SRI PADMABALAJI STEELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2. P. Jesk Masshai. Consellos Linda Ormanos

ORDER

RP in person present. Counsel for Corporate Debtor present and undertakes to provide the explanatory notes pertaining to the balance sheet for the years 2013-2014 and also the details of the Operational Creditors. The RP will send a communication to the Corporate Debtor for seeking details by visiting the Registered Office premises/factory of the Corporate Debtor on 10.02.2018. Put up on 13.02.2018 at 10.30 A.M.

> -sd-(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)